

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA 7-8/2010 and 9-10

in CIVIL APPEAL Nos. 8429-8430 OF 2010

R.D.GARDI MEDICAL COLLEGE & ANR.ETC.

Appellant (s)

VERSUS

STATE OF M.P.& ORS.

Respondent(s)

Date: 03/02/2011

These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR

HON'BLE MR. JUSTICE T.S. THAKUR

For Appellant(s)

Ms. Pragati Neekhara,Adv.

For Respondent(s)

Ms. Vibha Datta Makhija,Adv.

Mr. P.P. Singh, Adv.

Mr. A.Sharan, Sr. Adv.

Mr. Amit Kumar, Adv.

UPON hearing counsel the Court made the following

O R D E R

At the request of Mr. A.Sharan, learned senior  
counsel appearing for the MCI, list on 07.02.2011.

(Shashi Sareen)  
Court Master

(Shashi Bala Vij)  
Court Master

(The matter is stated to be listed in the supplementary list for 4/2/2011)